



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 14.07.2026

NOTICE

Please take notice that the following matters listed in the Court – II on 16.07.2026 & 17.07.2026 respectively, will not be taken up. The next dates of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 198 of 2024 Part Heard	KBN Infrastructure Pvt. Ltd. & Ors. Vs. Registrar of Companies & Anr.	Ranjana Roy Gawai	Shiva Lakshmi Hari Hara Swasti Agarwal Naina Jacob
2.	Comp. App. (AT) No. 186 & 187 of 2024 & I.A. No. 4069 of 2024	Adi Lim Bilimoria Vs. Panasonic AVC Networks India Co. Ltd.	Prakhar Tandon	Aditya Rathee
3.	Comp. App. (AT) No. 179 of 2025 & I.A. No. 4600 of 2025	Rajbir Singh Makhni Vs. Diwakar Commercials Pvt. Ltd. & Ors. With	Rahul Gupta	Aditya Madaan-R4&5
4.	Comp. App. (AT) No. 184 of 2025 & I.A. No. 4729 of 2025	Rajbir Singh HUF Through Its Karta Rajbir Singh Makhni Vs. Diwakar Commercials Pvt. Ltd. With	Rahul Gupta	Muskan Chhugani-R2&3

5.	Comp. App. (AT) No. 206 of 2025 & I.A. No. 4885 of 2025 (With Defects)	Punam Makhani Vs. Diwakar Commercials Pvt. Ltd. & Ors.	Rahul Gupta	Aditya Madaan
6.	Comp. App. (AT) No. 292 of 2025	Nareshkumar Mangeram Mittal Vs. Blue Orange Developers Pvt. Ltd. & Ors.	Shamik S Sanjanwala	Niraj Trivedi- R7
7.	Comp. App. (AT) No. 312 of 2025 & I.A. No. 7651 of 2025	Ascot Realty Pvt. Ltd. Vs. Starlight Real Estate (Ascot) Mauritius Ltd. & Ors. With	Dhruv Surana	Jehan Fouedar- R4 Himanshu Satija Jay Zaveri- R1&2
8.	Comp. App. (AT) No. 313 of 2025	Ascot Realty Pvt. Ltd. Vs. Starlight Real Estate (Ascot) Mauritius Ltd. & Ors.	Dhruv Surana	Jehan Fouedar- R4 Himanshu Satija Jay Zaveri- R1&2
9.	Comp. App. (AT) No. 44 of 2026	Vidit Sharma Vs. Registrar of Companies, Chhattisgarh	Sameer Shrivastava	Durga Dutt Anurag Kumar
10.	Comp. App. (AT) No. 49 of 2026	Soumya Hitesh Tiwari Vs. Registrar of Companies, Chhattisgarh	Sameer Shrivastava	Durga Dutt Anurag Kumar
11.	Comp. App. (AT) No. 190 of 2026	Ayush Gupta & Anr. Vs. Vino Infra Tech Pvt. Ltd. & Ors.	Mayank Biyani	

12.	Competition App. (AT) No. 19 of 2018	Dilip Gaur Vs. Competition Commission of India	Nisha Kaur Uberoi	Bindu K. Nair Davander Prasad, Dy. Director, CCI
		With		
13.	Competition App. (AT) No. 20 of 2018	Rajeev Gopal Vs. Competition Commission of India	Nisha Kaur Uberoi	Bindu K. Nair Davander Prasad, Dy. Director, CCI
		With		
14.	Competition App. (AT) No. 21 of 2018	Sanjay Kumar Verma Vs. Competition Commission of India	Nisha Kaur Uberoi	Bindu K. Nair Davander Prasad, Dy. Director, CCI
15.	Comp. App. (AT) No. 98 of 2026 Part Heard	Amit Ramanand Sangai & Anr. Vs. Phoenix Industries Ltd. & Ors.	Arjun R. Sheth	Prateek Kumar Raveena RA
16.	Comp. App. (AT) No. 164 of 2026 Part Heard	Plutus Research Pvt. Ltd. & Ors. Vs. Aashay Harlalka	Anannya Ghosh	Pranav Jain Akshay Joshi Ahaan Verma
17.	Comp. App. (AT) (Ins) No. 1037 of 2023	Ashok Narottam Tanna Vs. Darukhana Steel Pvt. Ltd. & Anr.	Tabrez Malawat	Smriti Churiwal Kumar Shivam-R1
18.	Comp. App. (AT) (Ins) No. 1069 of 2024	Vikas Goel Vs. Bank of Baroda & Anr. With	Ranjan Vyas	Santosh Kumar

19.	Comp. App. (AT) (Ins) No. 1072 of 2024	Anil Goel Vs. Bank of Baroda & Anr.	Ranjan Vyas	Santosh Kumar
20.	Comp. App. (AT) (Ins) No. 1940 of 2024	Workmen of Rolta India Ltd. Through Authorized Representative Ganesh Maral Vs. Mamta Binani Resolution Professional With	Vikram Hegde	Aakanksha Nehra Gunjan Nayyar Sandeep Bajaj
21.	Comp. App. (AT) (Ins) No. 1972 of 2024	Sanjay Rajaram Nalawade Vs. Dr. Mamta Binani, RP of Rolta India Ltd.	Vikram Hegde	Sandeep Bajaj Aakanksha Nehra Gunjan Nayyar
22.	Comp. App. (AT) (Ins) No. 1948 of 2024	Namit Subhodh Kumar Jain Personal Guarantor of Eternal Motors Pvt. Ltd. Vs. State Bank of India & Ors.	Himanshu Satija	Tanmaya Mehta Prabhas Bajaj Rishav Rai- for SRA
23.	Comp. App. (AT) No. 05 of 2023 & I.A. No. 177 of 2023	Prakhar Jindal & Ors. Vs. Sagar Agriculture & Properties Pvt. Ltd. & Ors.	Surjan S. Shekhawat Abhinav Shekhawat	Nikhilesh Krishnan- R1-R4 Harshita Sinha
24.	Comp. App. (AT) No. 139 of 2023	Rishabh Buildwell Pvt Ltd. Vs. Nakshatra Residency Pvt. Ltd. & Ors.	Ravinder Singh	Pooja M. Saigal- R1- 6 Simrat Singh Pasay Rajesh P- R7

25.	Comp. App. (AT) No. 22 of 2024	Jasjit Singh Dhami Vs. Nirvana Nest Buildcon Pvt. Ltd. & Ors.	Kundan Kr. Mishra	Arvind Kr. Gupta Rishi Bharadwaj
26.	Comp. App. (AT) No. 402 of 2024 & I.A. No. 8659 of 2024 & 4279 of 2025	Laxmi Talati & Ors. Vs. Hero Motocorp Ltd. & Ors.	Rajnish Kumar	Rahul Hardia Aashish- R2-4 Pritha Srikuma Atharv Gupta- R1
27.	Competition App. (AT) No. 14 of 2024	Balbir Singh Nagpal Vs. Toyota Kirloskar Motors Pvt. Ltd. & Anr.	Vijay Nair	Birbal Preksha Gaur-R1
28.	Comp. App. (AT) (Ins) No. 74 of 2025 & I.A. No. 4637 of 2026	Osho Seeds Vs. MP State Agro Industries Development Corporation Ltd. With	Lucky Jain	Abhijeet Awasthi Aishwarya Srivastava Avanish Deshpande
29.	Comp. App. (AT) (Ins) No. 75 of 2025 & I.A. No. 4636 of 2026	Kaveri Seed Company Pvt. Ltd. Vs. MP State Agro Industries Development Corporation Ltd. With	Lucky Jain	Abhijeet Awasthi Aishwarya Srivastava Avanish Deshpande
30.	Comp. App. (AT) (Ins) No. 163 of 2025	Nuziveedu Seeds Ltd. Vs. MP State Agro Industries Development Corp. Ltd.	Varun S. Ahuja	Abhijeet Awasthi Aishwarya Srivastava Avanish Deshpande
31.	Comp. App. (AT) (Ins) No. 89 of 2025 & I.A. No. 360 of 2025	Purushottam C. Mandhana Vs. Charu Desai & Ors. With	Siddharth Nath	Saurabh Bachhawat Poja Mahajan- R1 Madhav Kanoria Srideepa Bhattacharyya Neha Shivhare- R5

32.	Comp. App. (AT) (Ins) No. 90 of 2025 & I.A. No. 365 of 2025	Purushottam C. Mandhana Vs. Charu Desai & Ors. With	Siddharth Nath	Madhav Kanoria Srideepa Bhattacharyya Neha Shivhare- R5 Savar Mahajan Saurabh Bachhawat- R1
33.	Comp. App. (AT) (Ins) No. 91 of 2025 & I.A. No. 370 of 2025	Purushottam C. Mandhana Vs. Charu Desai & Ors.	Siddharth Nath	Madhav Kanoria Srideepa Bhattacharyya Neha Shivhare- R5 Savar Mahajan Saurabh Bachhawat- R1
34.	Comp. App. (AT) No. 76 of 2025	Piramal Corporate Services Pvt. Ltd. Vs. ---	Murtaza Kachwalla	Durga Dutt Pradeep Yadav
35.	Comp. App. (AT) No. 06 of 2026	Rajiv Khanna Vs. Nitai Clothings Private Limited & Ors.	Archit Bohra	Prateek Kedawat- R1&2
36.	Comp. App. (AT) No. 172 of 2026	Arora Fibres Limited Vs. ---	Rohan Talwar	
37.	I.A. No. 2560 of 2026 in Comp. App. (AT) No. 101 of 2023	Jean Lavabre Dominique Vs. Voyager Hotel and Motels Pvt. Ltd. & Anr.	Deep Bisht	Abhishek Anand Karan Kohli Vaibhav Mendiratta P. Singh Stuti Vatsa Kaynat Sheikh
38.	Competition App. (AT) No. 23 of 2017	Khanduja Coal Transport Co. Vs. Competition Commission of India & Ors. With	Amar Ramani Jatin Kumar	Shama Nargis Arjun Krishnan-R1 Uddyam Mukherjee- R2

39.	Competition App. (AT) No. 24 of 2017	B. Himmat Lal Agrawal Vs. CCI & Anr. With	Anubhav Mardikar Mohit Chaudhary	Shama Nargis Dushyant K. Mahant-R1 Swapnil Pattanayak-R1 Davander Prasad, Dy. Director CCI
40.	Competition App. (AT) No. 26 of 2017	Punjab Transport Co. &Anr. Vs. Competition Commission of India & Anr. With	Arunava Mukherjee	Shama Nargis Arjun Krishnan Khushboo Mittal -R1
41.	Competition App. (AT) No. 27 of 2017	Jasbir Singh Saini, Proprietor of Praveen Transport Vs. CCI With	T. Sundar Ramanathan Ojasvi Mishra Pranav Mundra	Shama Nargis Dushyant K. Mahant -R1
42.	Competition App. (AT) No. 28 of 2017	Kanhhaiyalal Khandelwal VS. CCI & Anr. With	T. Sundar Ramanathan Ojasvi Mishra.	Shama Nargis Anupam Sanghi-R1 Davander Prasad, Dy. Director CCI
43.	Competition App. (AT) No. 29 of 2017	Kanhhaiyalal Khandelwal, Partner of Khandelwal Transport Vs. CCI & Anr. With	T. Sundar Ramanathan	Shama Nargis Anupam Sanghi-R1 Davander Prasad, Dy. Director CCI
44.	Competition App. (AT) No. 30 of 2017	Punya Coal Road Lines Vs. Competition Commission of India & Anr. With	NakulMohta Arjun Krishnan	Shama Nargis Arjun Krishnan-R1 Davander Prasad, Dy. Director CCI Ashwani Bhardwaj- R2

45.	Competition App. (AT) No. 35 of 2017	Avaneesh Logistics Pvt. Ltd. & Anr. Vs. CCI & Anr. With	Ankita Chaudhary Rathi Chetan S. Dhore	Shama Nargis Arjun Krishnan-R1 Ashwani Bhardwaj
46.	Competition App. (AT) No. 36 of 2017	Khandelwal Earth Movers & Anr. Vs. CCI & Anr. With	Johnson Subba	Shama Nargis Arjun Krishnan-R1 Uddyam Mukherjee- R2
47.	Competition App. (AT) No. 37 of 2017	Bimal Kumar Khandelwal & Anr. Vs. CCI & Anr. With	Johnson Subba	Shama Nargis Dushyant K. Mahant-R1 Uddyam Mukherjee- R2
48.	Competition App. (AT) No. 16 of 2018	SSV Coal Carriers Pvt. Ltd. & Anr. Vs. CCI & Anr.	Jaspreet Singh Rai	Shama Nargis Arjun Krishnan-R1 Davander Prasad, Dy. Director CCI
49.	Comp. App. (AT) (Ins) No. 1574 of 2024 & I.A. No. 2161, 2167 of 2025 Part Heard	Asset Monitoring Committee of Amtek Auto Ltd. (Now Known as Revent Precision Engineering Ltd.) Through State Bank of India Vs. Amtek Auto Ltd. (Now Known as Revent Precision Engineering Ltd.) & Anr. With	Siddhant Kant	Gaurav Varma
50.	Comp. App. (AT) (Ins) No. 1549 of 2024 & I.A. No. 2506 of 2025 Part Heard	State Bank of India Vs. Revent Metalcast Ltd.	Abhishek Swaroop	Gaurav Varma

51.	Comp. App. (AT) No. 367 of 2024 & I.A. No. 5488 of 2025 Part Heard	Philips India Ltd. Vs. Sudhir Haribhai Patel & Anr.	Prateek Kumar	Himanshu Satija Neha Mehta Harsh Saxena-R1 Durga Dutt Rashi Verma- R2
52.	Competition App. (AT) No. 01 of 2024 & I.A. No. 11 of 2024 Part Heard	Dr Supratik Sanatani & Anr. Vs Competition Commission of India & Ors.	Dr Supratik Sanatani	Shama Nargis, Dy. Director, CCI Abhishek Nanda- R6 Amit Kumar Singh Orenvungo Ezung- R2-5
53.	Comp. App. (AT) (Ins) No. 265 of 2023	Bhagwandas R. Bhattad Vs. Bhattad Brothers Realty Pvt. Ltd. & Ors.	Atjun Nanda	Milan Singh Negi Nikhil Kumar-R1 Sandeep Bajaj Vipul Jai-R2
54.	Comp. App. (AT) (Ins) No. 424 of 2023	State Bank of India Vs. Aegis Glass Containers Pvt. Ltd.	Umar Elvin Joshy Insha Mushtaq	Zain A. Khan
55.	Comp. App. (AT) (Ins) No. 986 of 2023	Anil Contractors Pvt. Ltd. Vs. SREI Equipment Finance Ltd. With	Dhananjay B. Ray	Ankit Kohli Anjali Singh Aditya Kanodia Radha Gupta
56.	Comp. App. (AT) (Ins) No. 1047 of 2023 & I.A. No. 3589 of 2023	SREI Equipment Finance Ltd. Vs. Anil Contractor Pvt. Ltd.	Aditya Kanodia	Abhijeet Sinha Saswat K. Acharya Dhananjay B. Ray
57.	Comp. App. (AT) (Ins) No. 587 of 2024	Himanshu Harshad Choksi Vs. Kirtanlal & Sons and Ors. With	Arjun Krishnan	Honey Satpal Nandini Choudha Nipun Singhvi Anjal Amin

58.	Comp. App. (AT) (Ins) No. 588 of 2024 & I.A. No. 1246 of 2026	Saunak Harshad Choksi Vs. Kirtanlal & Sons and Ors.	Arjun Krishnan	Honey Satpal Nandini Choudha Nipun Singhvi Anjal Amin
59.	Comp. App. (AT) (Ins) No. 1071 of 2024	Suresh Gupta Vs. B. E. Billimoria & Company Ltd.	Niharika Ahluwalia	Dhaval Deshpande
60.	Comp. App. (AT) (Ins) No. 1397 of 2024	Mahakaleshwar Mines & Minerals Pvt. Ltd. Vs. Mideast Integrated Steels Ltd.	Honey Satpal	Sashwat K. Acharya Aditya Nayyar
61.	Comp. App. (AT) (Ins) No. 1496 of 2024	Prateek Jain Vs. Anurag Nirbhaya & Ors.	Prachi Kohli	Abhishek Naik Gulafsha Kureshi-R2 & R3
62.	Comp. App. (AT) No. 38 of 2021	Pr. Commissioner of Income Tax (Central)-3 Vs. Bhavyam Fabtrading Ltd. & Ors.	Shivendra Singh	Abhishek Nahta Rishabh Sachdeva Raveen Paniker Monika Chauhan
63.	Comp. App. (AT) No. 35 of 2022 & I.A. No. 1990 of 2024 & 4697 of 2025	Vishal Gases Pvt. Ltd. & Ors. Vs. Raj Kishore Shaw & Ors.	Shambhu Chaturvedi	M.P. Gupta-R1 & R2 Ram A. Pandey-R- 19,20 & 21
64.	Comp. App. (AT) No. 7 of 2023 & I.A. No. 1627 of 2024	Dharam Vir Chugh Vs. The Registrar of Companies & Ors.	Neeraj Chaudhry Rahul Gupta	Kausik Chatterjee Samridha-R3 Anuja Pethia-R2

65.	Comp. App. (AT) No. 111 of 2023	Omega Icehill Pvt. Ltd. & Ors. Vs. Anil Agrawal	Priya Pachouri Saroj Anand Jha Suraj Malik Abhishek Prasad	Rohit Sharma Nikhil Purohit Jatin Lalwani
		With		
66.	Comp. App. (AT) No. 129 of 2023 & I.A. No. 2771, 2772 of 2024	Anil Agrawal Vs. Omega Icehill Pvt. Ltd. & Ors.	Rohit Sharma	Saroj Anand Jha Sarika Raichur Priya Pachouri-1, 3, 4
67.	Comp. App. (AT) No. 188 of 2024	Akhtar Parvez Maimoon Vs. AMA Industries Pvt Ltd & Ors.	A.P. Singh Utkarsh Kumar	CS Mnad S. CS Aamath G. Vivek Narayan Sharma Shruti Priya Mishra- R1-3
68.	Comp. App. (AT) No. 238 of 2024	Nipaben Vikasbhai Sorathia Vs. Manoj Laljibhai Baldha & Ors.	Henna George	Rachitha-R1
69.	Comp. App. (AT) No. 316 of 2024	Pcube Advisors Through Its Partner Vs. Europa Technosoft Pvt Ltd.	Anuj Kumar	David A.- R1

By order of Hon'ble Officiating Chairperson
-Sd/-
Registrar